

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

109. IA/1854/2024 IN C.P. (IB)/1121(MB)2022

IN THE MATTER OF

Bonfiglioli Transmissions Private Limited

VS

Universal Construction Machinery &
Equipment Limited

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 23.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Rahul P. Darji (PH)
For the Respondent:

ORDER

I.A. 1854/2024

The prayer in the I.A. is for taking on record the constitution of Committee of Creditors and list of creditors as on 30.03.2024. The same is taken on record. In view thereof, I.A. is disposed of.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)